

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 11

MA(IBC)/ 570(MB)2020 IA(I.B.C)/ 1190(MB)2021 IA(I.B.C)/
3679(MB)2023 IN C.P. (IB)/264(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.05.2024**

NAME OF THE PARTIES : **Axis Bank Limited**

Vs

Vidarbha Industries Power Limited

For FC : Adv. Sairam Subramanian a/w Ms. Saloni Shah,
Ms. Jewel Bhteja i/b Saraf and partners.

For CD : Sr. Counsel Prateek Seksaria a/w Raghavi Sharma
i/b Mulla and Mulla and CBC.

Section 7 of IBC

ORDER

With consent of the parties, **list on 11.06.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK